

**HIGH COURT OF KARNATAKA AT BENGALURU**

**MODIFIED SITTING LIST OF THE HON'BLE JUDGES WITH  
SUBJECTS ASSIGNED TO THEIR LORDSHIPS  
WITH EFFECT FROM MONDAY THE 5<sup>TH</sup> AUGUST 2024**

**Priority will be given to old cases**

**Part A**

<b>Sl. No.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>Remarks</b>
<b>1</b>	<p><b>Hon'ble Mr. Justice K.Somashekar &amp; Hon'ble Mr. Justice S.Rachaiah</b></p> <p>Criminal Appeals (Acquittal) from 2023 onwards - Admission, Orders and Final Hearing</p> <p>Criminal Appeals (Conviction) upto 2022 - Admission, Orders and Final Hearing</p> <p>Criminal Appeals/Writ Petitions under National Investigation Agency Act - Admission, Orders and Final Hearing</p> <p>Civil Contempt Petitions upto 2022 - Admission, Orders and Final Hearing</p> <p>Criminal Contempt Petitions - Admission, Orders and Final Hearing</p> <p>Arbitration matters (including Misc. First Appeals), Commercial Appeals and Commercial Applications from 2020 to 2023 - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Original Side Appeals, Company Appeals u/s 10(F) of the Companies Act - Preliminary Hearing/Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

<p><b>2</b></p>	<p><b>Hon'ble Mrs. Justice K.S.Mudagal &amp; Hon'ble Mr. Justice Venkatesh Naik T</b></p> <p>Misc. First Appeals [Motor Vehicles (MV) and Workmen's Compensation/Employees Compensation (WC/ECA)] - Admission, Orders and Final Hearing</p> <p>Misc. First Appeals except [Arbitration Appeal, Motor Vehicles (MV) and Workmen's Compensation/ Employees Compensation (WC/ECA)] from 2022 onwards - Admission, Orders and Final Hearing</p> <p>Regular First Appeals from 2019 onwards - Admission, Orders and Final Hearing</p> <p>Arbitration matters (including Misc. First Appeals), Commercial Appeals and Commercial Applications upto 2019 - Preliminary Hearing / Admissions, Orders and Final Hearing</p> <p>Execution First Appeals and Execution Second Appeals (Division Bench Matters) - Admissions, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>3</b></p>	<p><b>Hon'ble Mr. Justice Pradeep Singh Yerur</b></p> <p>Criminal Revision Petitions - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>
<p><b>4</b></p>	<p><b>Hon'ble Dr. Justice Chillakur Sumalatha</b></p> <p>Misc. First Appeals [Motor Vehicles (MV) and Workmen's Compensation/Employees Compensation (WC/ECA)] from 2021 onwards - Admission, Orders and Final Hearing</p> <p>Specially assigned matters</p>	<p><b>Physical hearing / Video Conferencing (optional)</b></p>

**Part – B**

Hon'ble The Chief Justice and Hon'ble Judges sitting in Division Benches will take up matters whenever Their Lordships sit Single:

<b>Sl. No.</b>	<b>Names of the Hon'ble Judges</b>	<b>Subjects</b>
1	Hon'ble The Chief Justice	Writ Petition (GM-CPC) - Preliminary Hearing 'B' Group/Final Hearing
2	Hon'ble Mr. Justice V.Kameswar Rao	Writ Petition (GM) - Preliminary Hearing 'B' Group/Final Hearing
3	Hon'ble Mrs. Justice Anu Sivaraman	Writ Petition (GM) - Preliminary Hearing 'B' Group/Final Hearing
4	Hon'ble Mr. Justice K.Somashekar	Criminal Revision Petitions - Final Hearing
5	Hon'ble Mrs. Justice K.S.Mudagal	Criminal Appeals - Final Hearing
6	Hon'ble Mr. Justice Sreenivas Harish Kumar	Criminal Revision Petitions - Final Hearing
7	Hon'ble Mr. Justice S.G.Pandit	Writ Petition (GM) - Preliminary Hearing 'B' Group/Final Hearing
8	Hon'ble Mr. Justice S.Rachaiiah	Regular First Appeals - Final Hearing
9	Hon'ble Mr. Justice C.M.Poonacha	Misc. First Appeals (MV and WC/ECA) - Final Hearing
10	Hon'ble Mr. Justice G.Basavaraja	Regular Second Appeals - Final Hearing
11	Hon'ble Mr. Justice Umesh M. Adiga	Regular First Appeals - Final Hearing
12	Hon'ble Mr. Justice Venkatesh Naik T	Criminal Appeals - Final Hearing
13	Hon'ble Mr. Justice Rajesh Rai K	Criminal Revision Petitions - Final Hearing
14	Hon'ble Mr. Justice K.V.Aravind	Writ Petition (GM) -Preliminary Hearing 'B' Group/Final Hearing

**NOTES:**

1. **Memos for urgent Preliminary Hearing/Admission, Orders and Hearing shall be moved by the Advocates/party-in-persons as per the SOP dated 3<sup>rd</sup> February 2022.**
2. In case of following newly filed cases, memo for posting will not be entertained. The same shall be listed automatically as notified:
  - (a) **All Criminal Petitions U/s 438, 439 and 482 of Cr. P.C., Writ Petitions under Article 226 r/w Sec. 482 of Cr.P.C, Criminal Revision Petitions and Criminal Appeals – 4<sup>th</sup> day from the date of filing.**
  - (b) **All Writ Petitions and Writ Appeals – 5<sup>th</sup> day from the date of filing.**
  - (c) **All Civil matters – 5<sup>th</sup> day from the date of filing.**

(The General Holidays shall be excluded for counting the days)
3. No case will be entertained at the residence of the Hon'ble Judges without the specific order of Hon'ble the Chief Justice and in case Hon'ble the Chief Justice is not available, the next Senior most Judge available.

**By Order of Hon'ble The Chief Justice**

**Sd/-**

**(E.Rajeeva Gowda)  
Registrar (Judicial)**

**Date: 02.08.2024**